

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

---

**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

---

**IN THE MATTER OF** : A Vimal Deepak  
Vs  
Sangamam Chit Funds Pvt Ltd

**MAIN PETITION NUMBER** : IBA/211/2019

**(IA/MA) APPLICATION NUMBERS**

IA/1137(CHE)/2024

---

**ORDER**

Present: Ld. Counsel Shri. Raghav Menon for the Applicant / Liquidator.

This application has been filed to take on record the 9<sup>th</sup> progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/(IBC)/1137(CHE)/2024 is accordingly **disposed of**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)